

(46)

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 30/(MAH)/2017
M.A. No. 178/2017

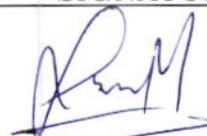
CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.12.2017

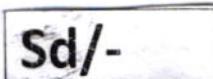
NAME OF THE PARTIES: Vis-Ram Financial Services Pvt. Ltd.
V/s.
M/s. HDFC Bank Ltd. & 10 Ors.

SECTION OF THE COMPANIES ACT: 59 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
46	Adv Soniya Maggo Pethwani for Petitioners		
	S. B. Lokhale	Advocate for Respondent	

ORDER
MA 178/2017 in Company Appeal 30/59/NCLT/MB/MAH/2017

At request of the parties, list this matter on 9.2.2018.


Sd/-

V. NALLASENAPATHY
Member (Technical)


Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)